

THE CLS BLOG



Call for Blog Submissions

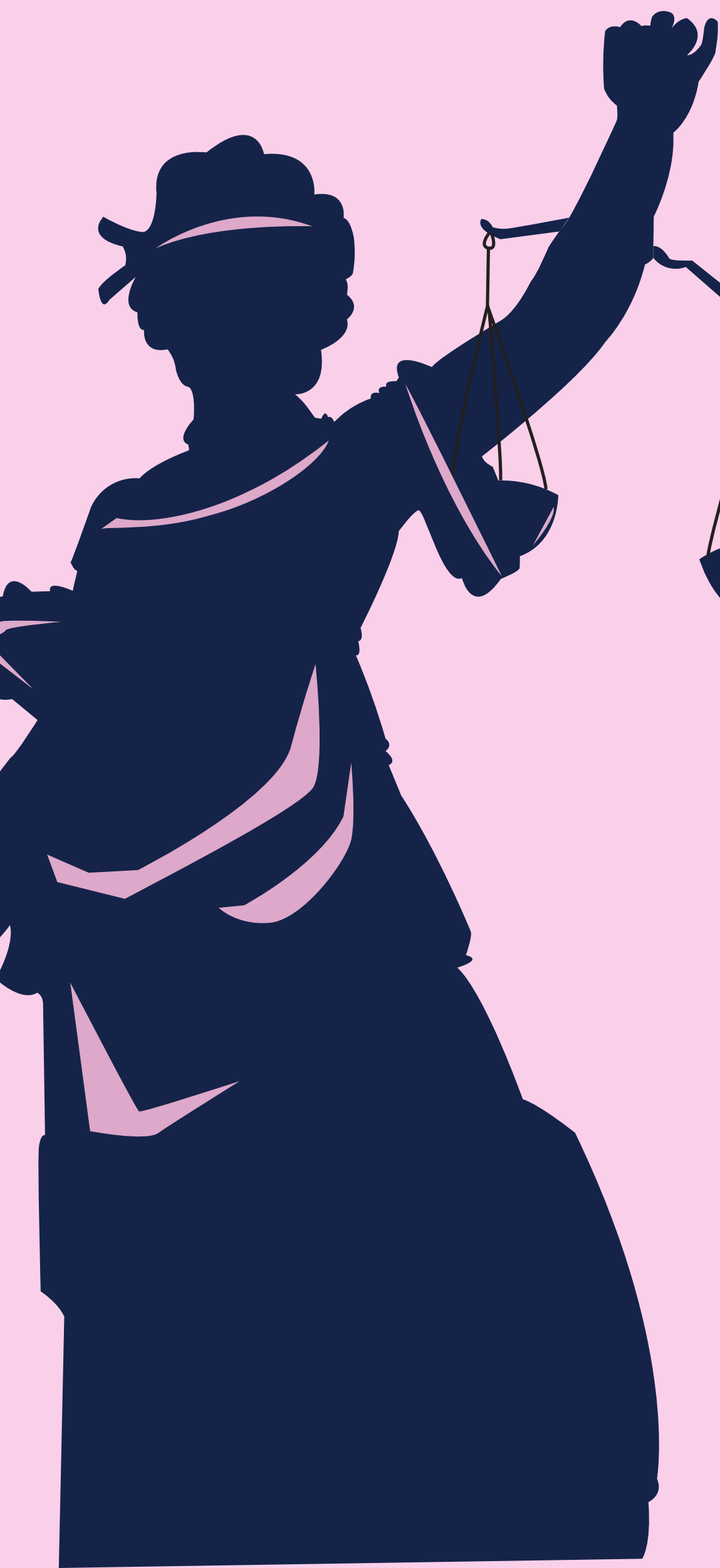
THEME - PRINCIPLES OF CONSTITUTIONAL DEMOCRACY AND INDIAN ELECTIONS.

We invite submissions on legal, institutional and policy perspectives of constitutional developments from students and experts in practice and academia. We also accept submissions on a rolling basis.

Submit by 21st March, 2022

Sub-themes

1. Enforcement of Model Code of Conduct
2. The Election Commission of India as a Judicial Body
3. Anti-Defection Laws and Freedom of Expression
4. The Right to Recall Elected Representatives
5. Electoral Reservations



The CLS Blog welcomes submissions of the following types-

- Short Articles (up to 2000 words)
- Opinion pieces (700-1200 words)
- Legislative Comments (up to 2000 words)
- Case Comments (up to 2000 words)
- Book Reviews (up to 1500 words)

[Link](#) to Submission Form

[Link](#) to Submission Guidelines

For further details, contact us



clsblog@tnnlu.ac.in



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